GOVERNMENT OF INDIA MINISTRY OF CULTURE

RAJYA SABHA

UNSTARRED QUESTION NO. 2408

TO BE ANSWERED ON 10.08.2023

PROMOTION OF TULU LANGUAGE

2408. Shri Sandosh Kumar P:

Will the Minister of Culture be pleased to state:

- (a) the total amount of funds allotted for the promotion of the Tulu language for the last three years;
- (b) the total number of people who speak Tulu as their mother tongue;
- (c) whether Government is aware of the continuous demand of the Tulu-speaking people to include their language in the 8th Schedule of the Constitution;
- (d) whether Government has any plan to include Tulu in the Eighth Schedule;
- (e) if so, the details thereof; and
- (f) if not, the reasons therefor?

ANSWER

MINISTER OF CULTURE, TOURISM & DEVELOPMENT OF NORTH EASTERN REGION

(G. KISHAN REDDY)

(a) Central Institute of Indian Languages (CIIL), Mysuru under the Ministry of Education works for the promotion of all Indian languages including Scheduled/Non-Scheduled languages, Classical Languages and Regional Languages, and funds are not allocated language-wise. However, CIIL Mysuru has been allotted following grants for the last three years for promotion of various languages.

(in crore)

Financial Year	Grants
2020-21	54.88
2021-22	57.88
2022-23	60.00

Sahitya Akademi under the Ministry of Culture confers Bhasha Samman Award in Tulu language, to writers, scholars, editors, collectors, performers or translators who have made considerable contribution to the propagation, modernization or enrichment of the language.

- (b) As per census report 2011, Tulu is spoken by a total of 18,46,427 people.
- (c) to (f) There have been demands from time to time for inclusion of several Indian languages in the Eighth Schedule to the Constitution including Tulu. However, there are no fixed criteria for consideration of any language for inclusion in the Eighth Schedule to the Constitution. The attempt to fix such criteria through Pahwa and Sitakant Mohapatra Committees have remained inconclusive. As the evolution of dialects and languages is a dynamic process, influenced by sociocultural, economic and political developments, it is difficult to fix any criterion for languages for inclusion in the Eighth Schedule to the Constitution. The Government is conscious of the sentiments and requirements for inclusion of other languages in the Eighth Schedule. Such requests have to be considered keeping in mind these sentiments, and the other relevant considerations.
